

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE,
CHENNAI

M.A. No. 8 of 2025

In

O.A. No. 189 of 2023(SZ)

M/s. Solara Active Pharma Sciences Ltd.,

...Applicant/3rd Respondent

-Vs-

1. Kalapet Tsunami Kudieruppu Makkal
Nala Sangam and 2 Ors.

...Respondents

INDEX TO ADDITIONAL DOCUMENTS - II

S. No.	Date	Description	Page Nos.
1.	19.05.2026	Gate Pass dated 19.05.2026	1
2.	26.05.2026	E-Mail sent on 26.05.2026 by the Applicant's Representative to NIOT	2
3.	12.06.2026	E-Mail sent on 12.06.2026 by the Applicant's Representative to NIOT	3-4
4.	16.06.2026	E-Mail sent on 16.06.2026 by the Applicant's Representative to NIOT	5-6
5.	17.06.2026	E-Mail sent on 17.06.2026 by the Applicant's Representative to NIOT with Microsoft Teams link	7
6.	29.06.2026	E-Mail sent on 16.06.2026 by the Applicant's Representative to NIOT	8-10

(CERTIFIED AS TRUE COPIES)

THROUGH

Steffi

M/s. RAJNISH PATHIYIL

S. GEETHA

LYDIA STEFFI CATHERINE

SHASHVATH VELAYYADURAI

R. DIVYASHREE

COUNSEL FOR THE APPLICANT/3rd RESPONDENT

rajnishadvocate@rediffmail.com

Dated at Chennai on this the 1st day
of July, 2026

5/19/26 10:17 AM

Document

National Institute of Ocean Technology
Chennai

Visitor's
Name:

SRIPATHI

Visitor Pass

From:

Shasun Pharmacetial
Ltd

Pass No.: 79133

Visitor's

Designation:

TO MEET TO MEET K
RAMU NCCR LAPTOP
DELL+2

Contact No:

8605001975

To Meet:

ICMAM STAFF

Visiting:

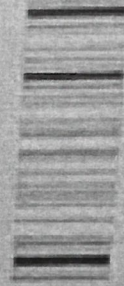
ICMAM

Valid Upto:

19/05/2026 , 05:30PM

Issued by

Person Met



79133

Sripathi Siddavatam

From: Sripathi Siddavatam
Sent: 26 May 2026 15:18
To: 'sysadmin.niot@gov.in'
Cc: E Kannapiran
Subject: Regarding the Ecological Studies

Dear Sir/Madam

Let me introduce myself as Sripathi, working as GM EHS in Solara active Pharma Sciences. I am reaching you out regarding the National Green Tribunal (NGT) court directions for a study on the ecological development around our remaining marine discharge systems (Diffusers). This study was directed by NGT/ PCB and to be completed in a month time, please allow me to have a discussion and I will be glad to explain more.

Please advise us way forward, please share the contact details on the following to discuss

My contact

Name : Sripathi Siddavatam

Mobile : 8605001975

E.mail : Sripathi.siddavatam@solara.co.in

Regards

Sripathi

Sripathi Siddavatam

From: Sripathi Siddavatam
Sent: 12 June 2026 13:49
To: director@niot.res.in
Cc: Selvakumar Narayanasamy; E Kannapiran
Subject: FW: Regarding the Ecological Studies
Attachments: DOC-20260529-WA0031..pdf

Dear Sir,

This is with reference to the following mail subject and the letter given by the Pondicherry Pollution control committee (PPCC) which is attached with this mail.

The background of this request is sir,

- 1) At Solara active Pharma , We had marine discharge before 2017, which was discontinued post installation of the Zero liquid discharge plant in 2017.
- 2) As per the direction of the PPCC, we had removed the discharge pipeline up to the sea except the diffuser blocks.
- 3) Post this we had local fisherman complaint to National Green Tribunal (NGT) saying that their fishing nets are getting entangled and damaged due to this diffuser blocks.
- 4) In response we had done the scuba diving and observed the school of fishes thriving in the diffusers. Hence based on the observation, we pleaded that the diffusers blocks are working as the artificial reefs and the removal of the diffusers now disturbs the local ecology, therefore we should not remove the diffusers at this instant.
- 5) NGT upon hearing has directed to get a study done with the qualified agencies i.e. NIOT to ascertain the artificial reef effects and to submit the report to the court for further decisions.
- 6) PPCC also had written a request to your kind office on 20th May 2026 (given in attachment) and also directed us to meet you in person for further steps.

Therefore, we request your kind office to give us **an appointment on 16th June 2026** to show our case and documents for your suggestion.

Regards
 Sripathy

From: Sripathi Siddavatam
Sent: 26 May 2026 15:18
To: 'sysadmin.niot@gov.in' <sysadmin.niot@gov.in>
Cc: E Kannapiran <ekpiran@solara.co.in>
Subject: Regarding the Ecological Studies

Dear Sir/Madam

Let me introduce myself as Sripathi, working as GM EHS in Solara active Pharma Sciences. I am reaching you out regarding the National Green Tribunal (NGT) court directions for a study on the ecological development around our remaining marine discharge systems (Diffusers). This study was directed by NGT/ PCB and to be completed in a month time, please allow me to have a discussion and I will be glad to explain more.

4

Please advise us way forward, please share the contact details on the following to discuss

My contact

Name : Sripathi Siddavatam

Mobile : 8605001975

E.mail : Sripathi.siddavatam@solara.co.in

Regards

Sripathi

Sripathi Siddavatam

From: Sripathi Siddavatam
Sent: 16 June 2026 18:29
To: 'Vijaya.niot@gov.in'
Cc: 'g.sanjai236@gmail.com'; Selvakumar Narayanasamy; E Kannapiran
Subject: FW: Regarding the Ecological Studies
Attachments: DOC-20260529-WA0031..pdf

Dear Madam/Sir

This is with reference to the following trail mail and our discussion over the phone. We would like to inform you that,

- 1) At Solara active Pharma , We had marine discharge before 2017, which was discontinued post installation of the Zero liquid discharge plant in 2017.
- 2) As per the direction of the PPCC, we had removed the discharge pipeline up to the sea except the diffuser blocks.
- 3) Post this we had local fisherman complaint to National Green Tribunal (NGT) saying that their fishing nets are getting entangled and damaged due to this diffuser blocks.
- 4) In response we had done the scuba diving and observed the school of fishes thriving in the diffusers. Hence based on the observation, we pleaded that the diffusers blocks are working as the artificial reefs and the removal of the diffusers now disturbs the local ecology, therefore we should not remove the diffusers at this instant.
- 5) NGT upon hearing has directed to get a study done with the qualified agencies i.e. NIOT to ascertain the artificial reef effects and to submit the report to the court for further decisions.
- 6) PPCC also had written a request to your kind office on 20th May 2026 (given in attachment) and also directed us to meet you in person for further steps.

Therefore, we request your kind office to give us **an appointment** to show our case and documents for your suggestion.

Regards
Sripathy
M - 8605001975

From: Sripathi Siddavatam
Sent: 12 June 2026 13:49
To: director@niot.res.in
Cc: Selvakumar Narayanasamy <selvakumarn@solara.co.in>; E Kannapiran <ekpiran@solara.co.in>
Subject: FW: Regarding the Ecological Studies

Dear Sir,

This is with reference to the following mail subject and the letter given by the Pondicherry Pollution control committee (PPCC) which is attached with this mail.

The background of this request is sir,

6

- 1) At Solara active Pharma , We had marine discharge before 2017, which was discontinued post installation of the Zero liquid discharge plant in 2017.
- 2) As per the direction of the PPCC, we had removed the discharge pipeline up to the sea except the diffuser blocks.
- 3) Post this we had local fisherman complaint to National Green Tribunal (NGT) saying that their fishing nets are getting entangled and damaged due to this diffuser blocks.
- 4) In response we had done the scuba diving and observed the school of fishes thriving in the diffusers. Hence based on the observation, we pleaded that the diffusers blocks are working as the artificial reefs and the removal of the diffusers now disturbs the local ecology, therefore we should not remove the diffusers at this instant.
- 5) NGT upon hearing has directed to get a study done with the qualified agencies i.e. NIOT to ascertain the artificial reef effects and to submit the report to the court for further decisions.
- 6) PPCC also had written a request to your kind office on 20th May 2026 (given in attachment) and also directed us to meet you in person for further steps.

Therefore, we request your kind office to give us an **appointment on 16th June 2026** to show our case and documents for your suggestion.

Regards
Sripathy

From: Sripathi Siddavatam
Sent: 26 May 2026 15:18
To: 'sysadmin.niot@gov.in' <sysadmin.niot@gov.in>
Cc: E Kannapiran <ekpiran@solara.co.in>
Subject: Regarding the Ecological Studies

Dear Sir/Madam

Let me introduce myself as Sripathi, working as GM EHS in Solara active Pharma Sciences. I am reaching you out regarding the National Green Tribunal (NGT) court directions for a study on the ecological development around our remaining marine discharge systems (Diffusers). This study was directed by NGT/ PCB and to be completed in a month time, please allow me to have a discussion and I will be glad to explain more.

Please advise us way forward, please share the contact details on the following to discuss

My contact
Name : Sripathi Siddavatam
Mobile : 8605001975
E.mail : Sripathi.siddavatam@solara.co.in

Regards
Sripathi

Sripathi Siddavatam

Subject: FW: Discussion for conducting a study
Location: Microsoft Teams Meeting

Start: Wed 17-06-2026 17:00
End: Wed 17-06-2026 17:30
Show Time As: Tentative

Recurrence: (none)

Meeting Status: Not yet responded

Organizer: Yudhistra Kumar Alavandar

-----Original Appointment-----

From: Yudhistra Kumar Alavandar <Yudhistra.KA@Solara.co.in>

Sent: 17 June 2026 15:01

To: Yudhistra Kumar Alavandar; vijaya.niot@gov.in; E Kannapiran; Selvakumar Narayanasamy; Sripathi Siddavatam

Subject: Discussion for conducting a study

When: 17 June 2026 17:00-17:30 (UTC+05:30) Chennai, Kolkata, Mumbai, New Delhi.

Where: Microsoft Teams Meeting

Microsoft Teams meeting

Join:

<https://teams.microsoft.com/meet/47193180932136?p=jljvrc169PxtAth2Pe>

Meeting ID: 471 931 809 321 36

Passcode: pY6vG7L9

[Need help?](#) | [System reference](#)

For organizers: [Meeting options](#)

7



Page 1 of 1
Date: 11-03-2023 11:30
Time: 11:30
User: [Name]
IP: [IP Address]
Device: [Device]

Access Granted

The system has been successfully updated with the latest security patches. All systems are now secure and operational. The update was performed on 11-03-2023 at 11:30. The system is now secure and operational.

Microsoft Teams meeting

Join the meeting
Meeting ID: 123 456 789
Passcode: 123456789

Meeting link: [Link]

Meeting details

Meeting ID: 123 456 789

Sripathi Siddavatam

From: Sripathi Siddavatam
Sent: 29 June 2026 09:00
To: Vijaya Ravichandran Ganeshan
Cc: g.sanjai236@gmail.com; Selvakumar Narayanasamy; E Kannapiran; Prince Prakash
Jebakumar J; Ragumaran S
Subject: RE: Re:FW: Regarding the Ecological Studies

Dear Sir

With reference to the following, please provide us an opportunity to do in person presentation on 30th June 2026.

Regards

Sripathy
8605001975

From: Vijaya Ravichandran Ganeshan <vijaya.niot@gov.in>
Sent: 17 June 2026 09:51
To: Sripathi Siddavatam <Sripathi.Siddavatam@solara.co.in>
Cc: g.sanjai236@gmail.com; Selvakumar Narayanasamy <selvakumarn@solara.co.in>; E Kannapiran <ekpiran@solara.co.in>; Prince Prakash Jebakumar J <prince.niot@gov.in>; Ragumaran S <ragumaran.niot@gov.in>
Subject: Re:FW: Regarding the Ecological Studies

CAUTION: This email has originated from outside of the organization. Do not click links or open attachments u

Sir

With reference to your trailing mails, can we have an online meeting where you may make a presentation at a convenient time today AN

Thanks & Warm Regards

डॉ. विजया रविचंद्रन / Vijaya Ravichandran PhD
वैज्ञानिक जी / Scientist G and Deputy Director (Operational Projects)
राष्ट्रीय समुद्र प्रौद्योगिकी संस्थान / National Institute of Ocean Technology,
वेलचरी तांबरम रोड, नारायणपुरम, चेन्नै / Velachery Tambaram Mn Rd, Narayanapuram,
Chennai 600100
दूरभाष / Phone : 91 44- 66783464 (Direct) 044-66783440 (office)
फैक्स/Fax: 91 44- 6678 3336

9

From: Sripathi Siddavatam <Sripathi.Siddavatam@solara.co.in>
To: "Vijaya.niot@gov.in" <Vijaya.niot@gov.in>
Cc: "g.sanjai236@gmail.com" <g.sanjai236@gmail.com>, "Selvakumar Narayanasamy" <selvakumarn@solara.co.in>, "E Kannapiran" <ekpiran@solara.co.in>
Date: Tue, 16 Jun 2026 18:28:55 +0530
Subject: FW: Regarding the Ecological Studies

Dear Madam/Sir

This is with reference to the following trail mail and our discussion over the phone. We would like to inform you that,

1. At Solara active Pharma , We had marine discharge before 2017, which was discontinued post installation of the Zero liquid discharge plant in 2017.
2. As per the direction of the PPCC, we had removed the discharge pipeline up to the sea except the diffuser blocks.
3. Post this we had local fisherman complaint to National Green Tribunal (NGT) saying that their fishing nets are getting entangled and damaged due to this diffuser blocks.
4. In response we had done the scuba diving and observed the school of fishes thriving in the diffusers. Hence based on the observation, we pleaded that the diffusers blocks are working as the artificial reefs and the removal of the diffusers now disturbs the local ecology, therefore we should not remove the diffusers at this instant.
5. NGT upon hearing has directed to get a study done with the qualified agencies i.e. NIOT to ascertain the artificial reef effects and to submit the report to the court for further decisions.
6. PPCC also had written a request to your kind office on 20th May 2026 (given in attachment) and also directed us to meet you in person for further steps.

Therefore, we request your kind office to give us **an appointment** to show our case and documents for your suggestion.

Regards
Sripathy
M - 8605001975

From: Sripathi Siddavatam
Sent: 12 June 2026 13:49
To: director@niot.res.in
Cc: Selvakumar Narayanasamy <selvakumarn@solara.co.in>; E Kannapiran <ekpiran@solara.co.in>
Subject: FW: Regarding the Ecological Studies

Dear Sir,

This is with reference to the following mail subject and the letter given by the Pondicherry Pollution control committee (PPCC) which is attached with this mail.

The background of this request is sir,

1. At Solara active Pharma , We had marine discharge before 2017, which was discontinued post installation of the Zero liquid discharge plant in 2017.
2. As per the direction of the PPCC, we had removed the discharge pipeline up to the sea except the diffuser blocks.
3. Post this we had local fisherman complaint to National Green Tribunal (NGT) saying that their fishing nets are getting entangled and damaged due to this diffuser blocks.
4. In response we had done the scuba diving and observed the school of fishes thriving in the diffusers. Hence based on the observation, we pleaded that the diffusers blocks are working as the artificial reefs and the removal of the diffusers now disturbs the local ecology, therefore we should not remove the diffusers at this instant.
5. NGT upon hearing has directed to get a study done with the qualified agencies i.e. NIOT to ascertain the artificial reef effects and to submit the report to the court for further decisions.
6. PPCC also had written a request to your kind office on 20th May 2026 (given in attachment) and also directed us to meet you in person for further steps.

Therefore, we request your kind office to give us an appointment on 16th June 2026 to show our case and documents for your suggestion.

Regards
Sripathy

From: Sripathi Siddavatam
Sent: 26 May 2026 15:18
To: 'sysadmin.niot@gov.in' <sysadmin.niot@gov.in>
Cc: E Kannapiran <ekpiran@solara.co.in>
Subject: Regarding the Ecological Studies

Dear Sir/Madam

Let me introduce myself as Sripathi, working as GM EHS in Solara active Pharma Sciences. I am reaching you out regarding the National Green Tribunal (NGT) court directions for a study on the ecological development around our remaining marine discharge systems (Diffusers). This study was directed by NGT/ PCB and to be completed in a month time, please allow me to have a discussion and I will be glad to explain more.

Please advise us way forward, please share the contact details on the following to discuss

My contact
Name : Sripathi Siddavatam
Mobile : 8605001975
E.mail : Sripathi.siddavatam@solara.co.in

Regards
Sripathi

